

**THE GENERAL INSURANCE BUSINESS (NATIONALISA-
TION) AMENDMENT ACT, 1989**

No 38 OF 1989

[22nd October, 1989.]

**An Act further to amend the General Insurance Business
(Nationalisation) Act, 1972.**

BE it enacted by Parliament in the Fortieth Year of the Republic
of India as follows:—

Short
title.

1. This Act may be called the General Insurance Business (Nationa-
lisation) Amendment Act, 1989.

Amend-
ment of
section
9 of
Act 57
of 1972

2. In section 9 of the General Insurance Business (Nationalisation)
Act, 1972, in sub-section (2), for the words "rupees seventy-five crores,
divided into seventy-five lakhs fully paid-up shares", the words "rupees
two hundred and fifty crores, divided into two hundred and fifty lakhs
fully paid-up shares" shall be substituted.